

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No. 575/94 199

Buddh Prakash Versus U.O. & ors

(17)

Date of Order	Orders
14-12-99	None present for the applicant Mr. Tirupati Kandoni, Proxy Counsel for Mr. M. Rabiq, Counsel for the respondents On the perusal of ordersheets it appears that none was present for the applicant on 13-8-99, 13-10-97, 1-4-97 and 13-1-97 and none is present today. It appears that the applicant has lost interest in this original Application. This original Application is, therefore, dismissed in default and for non-prosecution.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  S. K. Agarwal Member (Judicial) 1/2000

Recd copy

21/12/99
M. Rabiq

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Applicant
vide 5206
Dated 22/12/99